

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 481/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: SKK Steel Enterprises Pvt. Ltd.
V/s.
Patson Auto Products India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1<	M. G. Agre	Adv. for Petitioner	

ORDER
TCP 481/I & BP/NCLT/MB/MAH/2017

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Representative of the Petitioner is present and seeking time to file Form No. 5. Time is granted.
3. Adjourned to **29th June, 2017.**

- Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **18.04.2017**